

(28)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

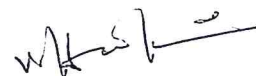
APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/166,167,168/CAA/2017
NAME OF THE TRANSFEROR 1 : TTL PROTECTIVE DEVICES LTD
NAME OF THE TRANSFEROR 2 : TSL TECHNO SERVICES LTD
NAME OF THE TRANSFEREE CO. : TTK HEALTHCARE LTD

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. V. Hari Kumar
for 29th & 30th

for petitioner



2. K. MANIVANNAN

AR for OL



ORDER

Shri V Hari Kumar, counsel for petitioner present. Shri K Manivannan, AR representing the Official Liquidator present and made submissions in relation to the observations made at para 4 & 9 of the report. Counsel for petitioner is directed to file a certificate from the auditor in relation to proof of clearing debt and also submit a reply in relation to the observations made by the Official Liquidator in para 9 on the next date of hearing. Put up on 27.11.2017 at 10.30 A.M

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K Anantha Padmanabha Swamy
Member (Judicial)